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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

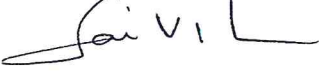
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/08/2017 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/49/2016
NAME OF THE PETITIONER(S) : Karthikeyan Kasiviswanathan
NAME OF THE RESPONDENT(S) : Bayone Infotech Pvt Ltd & 2 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①	J. DEV ESTHNAAN For H/c Shiva Kumar & Suresh	Counsel for the 4 th Respondent	
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②	Sai Vihari For Cibo Vikram	Counsel for P1 - P3	
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3	K. Anantham Kumar Athiban Vijay A/2	Counsel for Petitioners	
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ORDER

Counsel for Petitioner present. Counsel for R1 to R3 present. Counsel for R4 also present. They prayed for time for final submissions. At request, time is enlarged. Put up on **22.09.2017 at 10.30 A.M.**



(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

ghk



(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)